GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:389
ANSWERED ON:22.07.2015
New Areas in NCR
Chaudhary Shri P.P.;Joshi Shri Chandra Prakash;Kumar Shri Ashwini

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has recently included some new areas in the National Capital Region (NCR);
- (b) if so, the details in this regard and the reasons therefor along with the details of the criteria fixed for inclusion of areas in NCR;
- (c) whether the Government has received request for inclusion of some new areas in the NCR;
- (d) if so, the details thereof, State-wise and the action taken by the Government thereon;
- (e) whether the Government proposes to set up similar Regional Planning Board in other Metros and State Capitals in the country; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a & b): National Capital Region Planning Board (NCRPB) has informed that the Board, in its 35th Meeting held on 09th June, 2015, approved the inclusion of Jind and Karnal

districts of State of Haryana and Muzaffarnagar district of State of Uttar Pradesh, in the National Capital Region (NCR) as per the provision under Section 2(f) of the NCRPB Act, 1985 with the consent of the concerned State Governments.

(c)&(d): NCRPB has informed that the Board has forwarded the representations/ references received for inclusion of Mathura, Mahamayanagar, Aligarh, Shamli, Bijnore and Saharanpur districts of State of Uttar Pradesh and Jhunjhunu district of State of Rajasthan to the concerned State Governments since as per NCRPB Act, 1985, it is mandatory to obtain consent of the concerned participating States before inclusion/ exclusion of any area in/ from NCR.

(e): No, Madam.

(f): Does not arise.
